

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/126/2021, IA (IBC)/1573/2022, IA (IBC)/1107/2023, IA (IBC)/1232/2024 in CP(IB) No.184/7/HDB/2019
NAME OF THE COMPANY	Meenakshi Energy Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Meenakshi Energy Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA(IBC)/126/2021**

**Present:** Ld. Counsel Mr. Tushara Nagar for the Applicant.

Ld. Counsel for the Applicant prays for an adjournment on the ground that Senior Counsel is not available today. Prayer is allowed. **Matter is adjourned to 28.08.2024.**

**IA (IBC)/1573/2022, IA (IBC)/1107/2023**

**Present:** Ld. Senior Counsel Mr. Vivek Reddy along with Mr. D. Narendar Naik for the Applicant.  
Ld. Senior Counsel Mr. S. Ravi for the Respondent.

Matter part heard. **Adjourned to 28.08.2024.**

**IA (IBC)/1232/2024**

**Present:** Ld. Senior Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi for the Applicant.  
Ld. Counsel Mr. D. Narendar Naik for all the Respondents except Respondents No. 1,3 & 5.

Notice be issued to the Respondents No.1,3&5. For filing of Counters by the remaining Respondents. **Matter is adjourned to 28.08.2024.**

**Sd/-**  
**MEMBER (T)**

Vamsi

**Sd/-**  
**MEMBER (J)**